

**SCHEDULE-I
FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF VASUNDHARA SEAMLESS STAINLESS TUBES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	VASUNDHARA SEAMLESS STAINLESS TUBES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27/05/2014
3.	Authority under which corporate debtor is incorporated / registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate Debtor	U28113GJ2014PTC079585
5.	Address of the registered office and principal office (if any) of corporate Debtor	9-B,9 TH Floor B.D.Patel House, Naranpura Road, Naranpura, Ahmedabad, Gujarat, India, 380014
6.	Insolvency commencement date in respect of corporate debtor	Date of Order is 22.08.2024 (Intimation received on 23.08.2024)
7.	Estimated date of closure of insolvency resolution process	22/02/2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sachin Naveen Sinha IBBI/IPA-002/IP-N00939/2019-2020/12985
9.	Address and e-mail of the interim resolution professional, as registered with the Board	N-203, Parshwanath Metro City, Nr. H.B. Kapdia School, Sakar Street, T.P. 44, Chandkheda, Ahmadabad-382424, Gujarat sachinsinhaassociates@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	N-203, Parshwanath Metro City, Nr. H.B. Kapdia School, Sakar Street, T.P. 44, Chandkheda, Ahmadabad-382424, Gujarat cirp.vasundhara2024@gmail.com
11.	Last date for submission of claims	05/09/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not ascertained
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not ascertained
14.	(a) Relevant Forms and (b) Details of authorized representatives are available:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: As given in Column 10 above.

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the **VASUNDHARA SEAMLESS STAINLESS TUBES PRIVATE LIMITED** on **22.08.2024** (Certified copy of order yet to be received).

The creditors of VASUNDHARA SEAMLESS STAINLESS TUBES PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before **05/09/2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Date : 24/08/2024
Place : Ahmedabad

Name and Signature of Interim Resolution Professional



SACHIN NAVEEN SINHA

Interim Resolution Professional

IBBI/IPA-002/IP-N00939/2019-2020/12985

AFA no. AA2/12985/02/230125/203228 validity 23-01-2025

AU SMALL FINANCE BANK LIMITED
Head Office - Jaipur

Public Notice for shifting of Premises.

Our Borsad branch, which is presently functioning at 1st Floor, Shop No. 2, Akshar Mall, Near Jalaram Temple, Anand Chokdi, Borsad, Gujarat - 388540 will be shifted to the following address with effect from 14th October, 2024.

New Address

AU SMALL FINANCE BANK LIMITED
Ground Floor, Near Ratan Park Society, Bus Stand Road, Borsad, Gujarat - 388540.

Place: Gujarat Date: 24th August, 2024 Branch Manager, Branch Banking Borsad - Anand Chowdki

CENTRAL SILK BOARD
(Ministry of Textiles - Govt. of India)
BTM Layout, Madivala, Bengaluru - 560 068, Karnataka
Phone: +91 80 26282699 Fax: +91 80 26681511 E-Mail: estab.csb@nic.in

Advt. No. CSB/ **RECRUITMENT NOTICE** Date: 24.08.2024 01/2024

Please refer to Central Silk Board's Brief Advertisement No. **CSB/01/2024** dated **24.02.2024** and Notice dated **16.04.2024** published in CSB's website and in the Employment News on **24.02.2024** for recruitment of **122 Scientist-B (Pre-Cocoon)** based on score secured in **ICAR ICE-IRF/SRF (PhD)** - 2024 examination.

The Online application link has opened from **22.08.2024**. Interested candidates should apply **ONLINE ONLY**. The detailed advertisement is available at the website of CSB (www.csb.gov.in) under the link **"JOB Opportunities"**. The last date for receipt of online application is **05.09.2024**. Candidates should compulsorily read the detailed advertisement carefully before making an online application.

CBC: 41109/12/0012/2425 **Member Secretary**

PUBLIC NOTICE

NOTICE OF LOSS OF SHARE CERTIFICATES

Notice is hereby given that the following share certificates issued by **ICICI BANK LTD** (the company) are stated to have been lost or misplaced and the registered shareholders applied for issue of Duplicate Share Certificates.

Folio No.	Registered Shareholders	Cert no.	Distinctive nos.	Equity Shares
1007325	K S RAMESH jointly R AMUDHA	6793 905897	3852501-3853000 5830181291-5830181340	500 50 Total 550

Any person who has a claim in respect of the said certificates should lodge his/her claim with all supporting documents with the company or KIn Technologies Ltd, 5th Floor, Tower B Plot 31/32 Cachibowli Financial District Hyderabad 500032. If no valid and legitimate claim is received within 15 days from the date of publication of this notice, the company will process to issue Duplicate Share Certificates to the shareholders listed above and no further claim would be entertained from any other person.

Name of the Shareholders: **K S RAMESH jointly R AMUDHA**
Address of Shareholders: **No.7, Ground Floor 1ST Cross Hennur Main Road Gedhalli Janakram Layout Bangalore-560043**
Place: Bangalore Date: 24-08-2024

File No 10/14/2020-NCLT (Pt-II)/ 833

Govt of India
National Company Law Tribunal
6th Floor, Block-03 CGO Complex, Lodhi Road New Delhi 110003
Dated: 07/08/2024

Vacancy Notice

Filling up of the Post of Registrar, National Company Law Tribunal (NCLT), New Delhi on deputation basis.

Applications are invited for the following post on deputation basis in the National Company Law Tribunal, New Delhi

Name of the Post	No of Posts	Level in the pay matrix
Registrar, National Company Law Tribunal	01	Level-14 (144200-218200)

The selected candidate will be required to serve at Principal Bench, New Delhi Last date for receipt of applications will be 60 days from the date of publication of the advertisement in the Employment News.

For further details please visit www.nclt.gov.in (under "Career").

Sd/-
(Kamal Sultani)
Joint Registrar,
CBC 07118/12/0011/2425 **National Company Law Tribunal**

PUBLIC NOTICE

Under the Instructions provided by my client I by way of this public notice inviting all kinds of objections whatsoever within period of 7 days from the publication of this notice in writing supported by evidence with in respect to All that piece and parcel of Immovable Property being Flat No. B/73, Having area of admeasuring about 84.00 Sq. Mtrs. in Block No. B on Seventh Floor in Surbhi Co-operative Housing Society Limited Vibhag-3 and in the scheme known as "Soham Tower" commonly known as Someshwara Complex- 1 constructed on Non-Agricultural bearing Revenue Survey Nos. 301 paiki and 302/1 paiki (old vejapur survey Nos. 396 paiki and 397/1 paiki) included in Town Planning Scheme No. 5 and allotted Final Plot No. 210/1/2 (Final Plot No. 210/1 paiki sub-plot No. 210/1/2 as per approved plan of AUDA) situated at Mouje Village Jodhpur, Taluka : Vejalpur, District Ahmedabad and Registration District Sub-District SRO Ahmedabad-04 (Paldi) within state of Gujarat belonging to (1) Dhaval Kunjibihari Maheta. And the aforesaid property is to be purchased by Mahesh Arjanbhai Parmar. Now the said persons, Borrowers, applied for loan in State Bank of India, (RACPC Branch code 04482) and in respect of said property Share Certificate No. 3 dated- 15-08-2018 issued by Surbhi Co-operative Housing Society Limited Vibhag-3 is misplaced and not traceable. Furthermore, the aforesaid property owners have filed a written application dated. 13-08-2024 before the Satellite Police Station regarding the lost document. Therefore, if any persons, party or institution, having interest, right, lien charges etc., of whatsoever nature to the said property then produced Written and Certified proof. Any Failure therefore has objection on giving the title opinion on the above property shall be issued and any objection whatsoever shall not be entertained after 7 days. Place: Ahmedabad. **ADVOCATE - SHIV BHATT** E-19/3 Capital Commercial Centre, Besides Sanyas Ashram, B/h. UCO Bhavan, Ellisbridge, Ahmedabad-380006

SCHEDULE - I FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

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3. Authority under which corporate debtor is incorporated / registered	ROC-Ahmedabad
4. Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U28113G2014PT0079585
5. Address of the registered office and principal office (if any) of corporate debtor	94B/9TH Floor B/D Patel House, Nanarpura Road, Nanarpura, Ahmedabad, Gujarat, India, 380014
6. Insolvency commencement date in respect of corporate debtor	Date of Order is 22.08.2024 (Intimation received on 23.08.2024)
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9. Address and e-mail of the interim resolution professional, as registered with the Board	N-203, Parshwanath Metro City, Nr. H.B. Kapdi School, Sakar Street, T.P. 44, Chandkheda, Ahmedabad-382424, Gujarat sachin.sinha@saastates@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	N-203, Parshwanath Metro City, Nr. H.B. Kapdi School, Sakar Street, T.P. 44, Chandkheda, Ahmedabad-382424, Gujarat dip.vasundhara2024@gmail.com
11. Last date for submission of claims	05/09/2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not ascertained
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not ascertained
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A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA. **Submission of false or misleading proofs of claim shall attract penalties.**

Name and Signature of Interim Resolution Professional **SACHIN NAVEEN SINHA** Sd/-
Place: Ahmedabad **Interim Resolution Professional**
IBBI/IPA-002/IP-N00939/2019-2020/12985
AFA no. A02/12985/02/230125/03228 validity 23-01-2025

IIFL FINANCE
CIN: L67100MH1995PLC093797
Regd. Office: IIFL House, Sun Infotech Park, Road No. 16V, Plot No.B-23, Thane Industrial Area, Wagle Estate, Thane - 400604
Tel: (91-22) 41035000 • Fax: (91-22) 25806654
E-mail: reach@iifl.com • Website: www.iifl.com

PUBLIC NOTICE OF E-AUCTION OF GOLD ORNAMENTS

It is hereby notified to all concerned borrower(s) in specific and the public, in general, that we, IIFL Finance Limited ("IIFL") are auctioning gold ornaments of defaulted customers who neither regularized their loans nor paid the outstanding amount despite being informed through registered auction notices and repeated reminders. Public auction of the gold ornaments pledged in the following loan accounts will be conducted online through **E-Procurement Technologies Limited** on their online auction platform <https://egold.auctiontiger.net> on **27.08.2024 between 02:00 PM to 06:00 PM**. Change in venue or date (if any) will be displayed at the auction center. If for any reason the E-Auction cannot be held on the date mentioned herein or the auction does not get completed on the same day, IIFL reserves the right to conduct or proceed with the said auction on any subsequent date on the auction platform and/or auction center with same terms and conditions. The unauctioned gold ornaments shall be auctioned on subsequent working days after displaying the details on auction platform and/or auction center. In case the auction at Branch level fails, the same will be re auctioned on **10.09.2024** without any further notice at district level at the specified district centre. If for any reason, the district level auction cannot be held on the date mentioned herein or the auction does not get completed on the same day, IIFL reserves the right to conduct or proceed with the district level auction on any subsequent date with same terms and conditions. If the customer is deceased, then all the conditions pertaining to auction will be applicable to nominee/legal heir.

District Centre: **Vyara-Vyara-Hyper City - Shop No. G -15 / G - 16, Hyper City,Nr.Icici Bank , Station Road, Vyara - 394650.**

Branch Name: **SONGADH-SURAT GL, Taluka - Songadh**
Gold Loan A/C No. : GL27761860, GL27774810, GL26968234, GL33424549, GL26957789, GL29086589, GL29099335, GL33957075, GL26908472, GL26826477, GL26812238

Branch Name: **VYARA-VYARA-HYPER CITY, Taluka - Vyara**
Gold Loan A/C No. : GL28454042, GL28436166, GL29128976, GL29112166, GL29164544, GL29081539, GL29097305, GL29119887, GL29124440, GL28967885, GL33277786, GL29060364, GL28067892, GL28086616, GL29105613

The E-Auction shall be conducted on "AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS" basis and IIFL does not make any representation or warranties regarding quality, purity, caratage, weight or valuation of the said gold ornaments. The E-Auction process and the sale (if any) pursuant to such E-Auction shall be subject to terms and conditions as IIFL may at its sole discretion deem fit to impose. IIFL, at its absolute sole discretion, may either postpone or remove, any of accounts from auction list and any proceedings without prior notice and without assigning any reason therefor and to reject any or all the bids or offers without assigning any reason for the same. Details of defaulting borrower(s), pledged ornaments and other details have been displayed at the respective branch. The defaulter borrower(s) have an option to repay the entire dues including up to date interest and all applicable charges and close or regularize their loan account even after publication of this notice but in any case, till the date of auction, failing which the pledged gold ornaments will be sold and balance dues (if any) will be recovered with interest and costs. However, the defaulter loans which are closed or regularized on or after this publication, will have to bear the proportionate publication charge. Borrowers are requested to submit/update their latest bank account details to enable timely refund of excess auction proceeds, if any.

For detailed information, terms and conditions, contact the concerned branch office of IIFL Finance Limited.

Date: 24.08.2024
Place: TAPI

Sd/
AUTHORISED SIGNATORY
IIFL FINANCE LIMITED

IIFL FINANCE
CIN: L67100MH1995PLC093797
Regd. Office: IIFL House, Sun Infotech Park, Road No. 16V, Plot No.B-23, Thane Industrial Area, Wagle Estate, Thane - 400604
Tel: (91-22) 41035000 • Fax: (91-22) 25806654
E-mail: reach@iifl.com • Website: www.iifl.com

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District Centre: **Santrampur-College Road GI - Property Survey No 71, Ground Floor, Beside Deep Sales, Near Bank Of Baroda, College Road, Godhra Bhagol Road, PanchMahal Taluka, Santrampur 389260.**

Branch Name: **BALASINOR-MILAN PLAZA, Taluka - Balasinor**
Gold Loan A/C No. : GL30096476, GL29175228, GL29172134, GL27854230, GL30973185, GL27863476, GL27020123, GL32810404, GL27007280

Branch Name: **LUNAWADA-GSRCT BUS STAND GL, Taluka - Lunawada**
Gold Loan A/C No. : GL28922297, GL28924393

Branch Name: **SANTRAMPUR-COLLEGE ROAD GL, Taluka - Santrampur**
Gold Loan A/C No. : GL28211555, GL28193485, GL28999867, GL28985260, GL28827888, GL29171960, GL29175171, GL27089517, GL27071641, GL29290608, GL29026794, GL29047605

Branch Name: **VIRPUR-BALASINOR ROAD GL, Taluka - Birpur**
Gold Loan A/C No. : GL28230362, GL28243576, GL27060769, GL29019670, GL27244396, GL27224606

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For detailed information, terms and conditions, contact the concerned branch office of IIFL Finance Limited.

Date: 24.08.2024
Place: MAHISAGAR

Sd/
AUTHORISED SIGNATORY
IIFL FINANCE LIMITED

IIFL FINANCE
CIN: L67100MH1995PLC093797
Regd. Office: IIFL House, Sun Infotech Park, Road No. 16V, Plot No.B-23, Thane Industrial Area, Wagle Estate, Thane - 400604
Tel: (91-22) 41035000 • Fax: (91-22) 25806654
E-mail: reach@iifl.com • Website: www.iifl.com

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District Centre: **Modasa-Char Rasta - F-1 & 2, First Floor, Shree Ram City Centre, Nr. Sbi , Char Rasta , Modasa-383315.**

Branch Name: **BAYAD-GL, Taluka - Bayad**
Gold Loan A/C No. : GL29073833, GL29060497, GL29120959, GL28740616, GL28759899, GL27911142, GL29112068, GL27930195, GL28207743, GL28198386

Branch Name: **BHILODA-GL, Taluka - Bhiloda**
Gold Loan A/C No. : GL29056932, GL29072463, GL28501577, GL28497583, GL28103299, GL28115776, GL29245988, GL29174717, GL29188272, GL29097988, GL29082454, GL29548003, GL32763647, GL22600825, GL26900767, GL26955313, GL26866878, GL28957890, GL28976560, GL29040677, GL26782559, GL26792889, GL28993108, GL28656367

Branch Name: **DHANSURA-DARSHAN COMPLEX GL, Taluka - Dhansura**
Gold Loan A/C No. : GL28353700, GL28335331, GL28373352, GL28210778, GL28205176, GL22749402, GL21916181, GL28108670, GL28118267, GL27929400, GL27922984, GL27746942, GL27735532, GL26045408, GL26067206, GL2880653, GL29887607, GL29907393, GL27018200, GL27023566, GL22537269, GL26907017, GL21705642, GL26906013, GL21879982, GL26758336, GL33385858, GL26739388, GL24482518, GL28880359, GL29263219, GL25556289, GL25576213, GL32682052, GL27671965, GL27656750, GL23417947, GL25265825, GL25281749

Branch Name: **MALPUR-GL, Taluka - Malpur**
Gold Loan A/C No. : GL27730153, GL27745899

Branch Name: **MEGHRAJ-GL, Taluka - Meghraj**
Gold Loan A/C No. : GL28463813, GL28478514, GL27793492, GL28932282, GL28951472, GL21174792, GL27735621, GL27746945

Branch Name: **MODASA-CHAR RASTA, Taluka - Modasa**
Gold Loan A/C No. : GL28377341, GL34009620, GL28362490, GL28333166, GL28358302, GL30112944, GL30101450, GL29919900, GL29930404, GL29033987, GL29045819, GL26748327, GL26761303, GL27073799, GL27099552

Branch Name: **SATHAMBA-GL, Taluka - Bayad**
Gold Loan A/C No. : GL28083694, GL28074806, GL26792189, GL26768584, GL29292516, GL27077633

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Date: 24.08.2024
Place: ARAVALLI

Sd/
AUTHORISED SIGNATORY
IIFL FINANCE LIMITED

IIFL FINANCE
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District Centre: **Rajpipla-M V Road GI - City Survey No 23, Plot No 1, Ground Floor, Beside Vraj Avenue, Opposite Ujjivan Small Finance Bank, Rajendranagar Society, M V Road, District Narmada, Rajpipla 393145.**

Branch Name: **DEDIAPADA-DEDIAPADA GL, Taluka - Dediapada**
Gold Loan A/C No. : GL29191311, GL29145423, GL29103298

Branch Name: **RAJPIPLA-M V ROAD GL, Taluka - Nandod**
Gold Loan A/C No. : GL28455786, GL28452402, GL28395803, GL28148012, GL28140549, GL28139166, GL28147423, GL28041855, GL28055447, GL27926999, GL27904586, GL27825345, GL27808315, GL27803473, GL27827115, GL27709439, GL27714949, GL28911004, GL28925941, GL28986204, GL28842345, GL28826464, GL28757694, GL28755566, GL28641571, GL28626630, GL28583395, GL28563874, GL29175054, GL29163433, GL27798418

Branch Name: **SELAMBA-SELAMBA GL SOHO, Taluka - Jhagadia**
Gold Loan A/C No. : GL26825544, GL32731664, GL26808185, GL26802360, GL268232012

The E-Auction shall be conducted on "AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS" basis and IIFL does not make any representation or warranties regarding quality, purity, caratage, weight or valuation of the said gold ornaments. The E-Auction process and the sale (if any) pursuant to such E-Auction shall be subject to terms and conditions as IIFL may at its sole discretion deem fit to impose. IIFL, at its absolute sole discretion, may either postpone or remove, any of accounts from auction list and any proceedings without prior notice and without assigning any reason therefor and to reject any or all the bids or offers without assigning any reason for the same. Details of defaulting borrower(s), pledged ornaments and other details have been displayed at the respective branch. The defaulter borrower(s) have an option to repay the entire dues including up to date interest and all applicable charges and close or regularize their loan account even after publication of this notice but in any case, till the date of auction, failing which the pledged gold ornaments will be sold and balance dues (if any) will be recovered with interest and costs. However, the defaulter loans which are closed or regularized on or after this publication, will have to bear the proportionate publication charge. Borrowers are requested to submit/update their latest bank account details to enable timely refund of excess auction proceeds, if any.

For detailed information, terms and conditions, contact the concerned branch office of IIFL Finance Limited.

Date: 24.08.2024
Place: NARMADA

Sd/
AUTHORISED SIGNATORY
IIFL FINANCE LIMITED

IIFL FINANCE
CIN: L67100MH1995PLC093797
Regd. Office: IIFL House, Sun Infotech Park, Road No. 16V, Plot No.B-23, Thane Industrial Area, Wagle Estate, Thane - 400604
Tel: (91-22) 41035000 • Fax: (91-22) 25806654
E-mail: reach@iifl.com • Website: www.iifl.com

PUBLIC NOTICE OF E-AUCTION OF GOLD ORNAMENTS

It is hereby notified to all concerned borrower(s) in specific and the public, in general, that we, IIFL Finance Limited ("IIFL") are auctioning gold ornaments of defaulted customers who neither regularized their loans nor paid the outstanding amount despite being informed through registered auction notices and repeated reminders. Public auction of the gold ornaments pledged in the following loan accounts will be conducted online through **E-Procurement Technologies Limited** on their online auction platform <https://egold.auctiontiger.net> on **27.08.2024 between 02:00 PM to 06:00 PM**. Change in venue or date (if any) will be displayed at the auction center. If for any reason the E-Auction cannot be held on the date mentioned herein or the auction does not get completed on the same day, IIFL reserves the right to conduct or proceed with the said auction on any subsequent date on the auction platform and/or auction center with same terms and conditions. The unauctioned gold ornaments shall be auctioned on subsequent working days after displaying the details on auction platform and/or auction center. In case the auction at Branch level fails, the same will be re auctioned on **10.09.2024** without any further notice at district level at the specified district centre. If for any reason, the district level auction cannot be held on the date mentioned herein or the auction does not get completed on the same day, IIFL reserves the right to conduct or proceed with the district level auction on any subsequent date with same terms and conditions. If the customer is deceased, then all the conditions pertaining to auction will be applicable to nominee/legal heir.

District Centre: **Chhota Udepur GI - City Survey No 2255, First Floor, Manek Chowk, Beside Punjab National Bank, Opp. Kusum Sagar Lake Palace Road, Chhota Udepur, 391165.**

Branch Name: **BODELI-GL, Taluka - Sankheda**
Gold Loan A/C No. : GL29063085, GL29074553

Branch Name: **CHHOTAUDEPUR-GL, Taluka - Chhota Udepur**
Gold Loan A/C No. : GL27896622, GL27887467, GL28518432

Branch Name: **NASVADI-NASVADI GL, Taluka - Nasvadi**
Gold Loan A/C No. : GL26284863, GL26304933, GL28118121, GL28095821, GL27037667, GL28799011, GL21560181, GL29112227, GL29126211, GL28737162, GL28758065, GL28945106, GL29286218, GL27657460

Branch Name: **PAVJETPUR-GL, Taluka - Pavjetpur**
Gold Loan A/C No. : GL28135123, GL28151124, GL29080630, GL29097001, GL29073409, GL29059076

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For detailed information, terms and conditions, contact the concerned branch office of IIFL Finance Limited.

Date: 24.08.2024
Place: CHHOTA UDAIPUR

Sd/
AUTHORISED SIGNATORY
IIFL FINANCE LIMITED

IIFL FINANCE
CIN: L67100MH1995PLC093797
Regd. Office: IIFL House, Sun Infotech Park, Road No. 16V, Plot No.B-23, Thane Industrial Area, Wagle Estate, Thane - 400604
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